NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 2420/2022 In C.P.(IB)/4302(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Fanendra H Munot
V/s
M/S. Max Flex & Imaging Systems Ltd.
IN THE MATTER OF
Dena Bank
V/s
M/S. Max Flex & Imaging Systems Ltd.

APPEARANCES: -
FOR THE APPLICANT/RP : Counsel, Mr. Kunal Chheda
FOR CORPORTE DEBTOR : Absent

Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of (IBC)

ORDER

IA.No.2420/2022: - The matter is taken up through Virtual Hearing (VC). **Heard and reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish